

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1799
ANSWERED ON:20.07.2004
ELIMINATION OF MANUAL SCAVENGING
Thakkar Smt. Jayaben B.

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the Chairperson of National Human Rights Commission has asked the Union Government and State Governments to end the degrading practice of manual scavenging and to take immediate steps to eliminate it because it is still continuing even after 56 years of Independence and 10 years after employment of manual scavengers and construction of Dry-Latrines (Prohibition) Act, 1993 came into force; and

(b) if so, the efforts being proposed both by the Centre and the State Governments for its complete elimination?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a): Yes, Sir.

(b): Planning Commission has formulated a National Action Plan for total eradication of manual scavenging by 2007. For effective implementation and monitoring of the National Action Plan, a Central Monitoring Committee under the Chairmanship of Secretary, Ministry of Social Justice & Empowerment has been constituted.